

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3148
TO BE ANSWERED ON 21/03/2017

Green Tax

3148. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is true that a Panel has mooted 10%-25% green tax on diesel cars in the country;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the details of incentives/steps taken by the Government to check environmental pollution caused due to diesel cars in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) & (b) There is no proposal under consideration of Ministry of Environment, Forest and Climate Change for imposition of 10%-25% green tax on diesel cars in the country based on the recommendations of any panel.

(c) The major steps taken by the Government to check environmental pollution caused due to diesel cars in the country *inter alia* include universalization of BS-IV by 2017 and leapfrogging from BS-IV to BS-VI fuel standards by 1st April, 2020.
